

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101
IA-4361/2020
in
IB- 195 /ND/2017

IN THE MATTER OF:
IndusInd Bank Limited
VS.
Gallium Industries Ltd

...FINANCIAL CREDITOR

.. RESPONDENT

SECTION
U/s 7 of IBC, 2016

Order delivered on 02.2.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Adv. Mr. Ishwar Mohapatra and Adv. Mr. Nalin Kaushik for Liquidator
Mr Vijender Sharma Liquidator
For the CD :
For the RD :
For the Intervener : - Counsel for Noida Special Economic Zone – Adv. Ms. Parita Goyal

ORDER

Both sides are present. They are directed to file the Notes on submissions. In particular, the Liquidator is directed to make reference of the relevant Regulations along with the dates and events in relation to the claim which has been filed belatedly.

List on 16.2.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit